

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.08.2022

**ORDER NO. 145 of 2022**

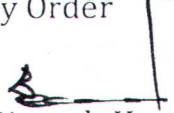
Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **12.08.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 12.08.2022 at 2:30 pm	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion in ST/50007/2016 M/s. Mahanagar Telephone Nigam Ltd. vs. CCE & ST, Delhi (LTU)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K.S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
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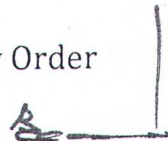
Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **26.08.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 26.08.2022	Hon'ble Mr. Justice Dilip Gupta, President Mr. P. V. Subba Rao, Hon'ble Member(Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti-Dumping matters

Note:

1. On 26.08.2022, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over. The Single Member cases listed before Ms. Rachna Gupta, Member (Judicial) will be taken by Mr. Anil Choudhary, Member (Judicial) during the hearing of Anti-Dumping cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



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Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.08.2022

**ORDER NO. 147 of 2022**

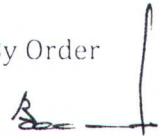
Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for CESTAT, New Delhi on 26.08.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 26.08.2022 at 2:30 pm	Mr. P. V. Subba Rao, Hon'ble Member(Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	ST/ROM/50743/2018 in ST/51840/2015 Sir Ganga Ram Hospital vs. CST, Delhi ST/ROA/50191/2019 in ST/60538/2013 M/s Akansha Sales vs. CC, Bhopal C/ROM/50813/2019 in C/51496/2018 & C/CROSS/51359/2019 Poonia and Brothers vs. CC, Jodhpur E/ROM/50159- 50160/2020 in E/1288 & 1352/2006 SAIL vs. CCE, Raipur C/ROM/50285/2022 in C/51031/2019 Nawal Kishore vs. CC, Delhi

Note:

1. The above matter will be taken after the hearing of Anti Dumping matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

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